

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).870-871/2010

MAHALA RAM (D) THR.LRS.

Petitioner(s)

VERSUS

UOI & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing c/c of the impugned Judgment,c/delay in refiling SLP

Date: 31/01/2012 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. R. Sathish,Adv.

For Respondent(s)

Mrs. N. Annapoorani,Adv.

Mrs Anil Katiyar,Adv.

Mr. Gaurav Sharma ,Adv

UPON hearing counsel the Court made the following
O R D E R

Service is complete. Respondent No. 1 to 3 have not filed Vakalatnama. Respondent No. 4 to 6 have filed counter affidavit. However, Mrs. Anil Katiyar, advocate has filed Vakalatnama on behalf of respondent No.3, Additional Secretary, Land and Building, who is not a party. Counsel is directed to clarify this within four weeks.

List the matter on 16.3.2012.

(SUNIL THOMAS)
Registrar